

BUSINESS ADVISORY COMMITTEE

TWENTY-EIGHTH REPORT

(Third Lok Sabha)

The Business Advisory Committee held a sitting on Monday, the 1st June, 1964.

2. The Committee recommend allocation of time to the following items of Government legislative and other business as shown against each item:

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| (1) Discussion and voting on the Supplementary Demands for Grants (General) for 1964-65. | 1 hour |
| (2) The Legal Tender (Inscribed Notes) Bill, 1964
(<u>Consideration and passing</u>) | 1 hour |
| (3) The State Bank of India (Amendment) Bill, 1963
(<u>Consideration and passing</u>) | 1 hour |
| (4) The Prevention of Food Adulteration (Amendment) Bill, 1963.
(<u>Reference to Joint Committee</u>) | 3 hours |
| (5) Discussion on the Reports of the University Grants Commission for the years 1961-62 and 1962-63. | 5 hours |

New Delhi
June 1, 1964
Jyaistha 11, 1886(Saka) Business Advisory Committee

Hukam Singh
(HUKAM SINGH)
Chairman,